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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 85/241/HDB/2020
NAME OF THE COMPANY	Agarwal Global Steels Ltd
NAME OF THE PETITIONER(S)	Yogesh Kumar Agarwal & 02 others
NAME OF THE RESPONDENT(S)	Agarwal Global Steels Ltd & 04 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
J. Rajhava Chary for Petitioner Adv. Adv.	Adv.	9948543994	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for Petitioner is present.

Issue notice to Respondents. Registry to prepare notice, Counsel to collect notice from the Registry, serve on the Respondents and file proof of service.

List it on 11.03.2020.


Member (T)


Member (J)

Syamala